(Hindi and English versions) published in N tufication No SECE-3 (79)/76-Tpt /1783, in Delhi Gazette dated the 18th February, 1977, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939 together with an explanatory memorandum.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library See N > LT-970/77]

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

गृह मंत्री (श्री चरण सिंह) घष्यक्ष महोदय, मैं भापकी भाजा से अखिल भारतीय सेवा श्रिधिनियम, 1951 की धारा 3 की उपधारा (2) के भन्तगंत निम्नलिखित अधिसूचनाम्रो (हिन्दी तथा भ्रयेजी सस्करण) की एक एक प्रति समा पटल पर रखना ह

- (1) भारतीय प्रशासनिक सेवा (वेतन) सातवा संशोधन नियम, 1977 जो दिनाक 19 जुलाई, 1977 के भारत के राजपत्र मे मधिसूचना संख्या सा० सा० नि० 531(2) मे प्रकाशित हए थे।
- (2) भारतीय प्रशासनिक मेवा (सवर्ग मे पद सनिर्धारण) ग्यारहवा सन्नोधन विनियम, 1977 जो दिनाक 23 जुलाई, 1977 के भारत के राजपत्न मे ग्रधिसूचना सख्या सा० सा० नि० 940 मे प्रकाशित हुए थे।

[Placed in Library. See N > LT-971/77]

STATEMENT CORRECTING ANSWER TO UNSTARRED QUESTION NO 4874 DATED 26-7-1977 TE ERECTION OF PERTILIZER PLANTS ON THE BASIS OF COAL AS A FEED STOCK AND PAPERS UNDER COMPANIES ACT, ETC.

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H N. BAHUGUNA): I beg to lay on the Table-

(1) A statement correcting the reply given on the 26th July, 1977 to Unstarred Question No 4874 by Shri Annasaheb P. Shinde regard-

- ing erection of Fertilizer Plants on the basis of coal as a Feed Stock. Placed in Library See N. LT-972/77]
- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—
 - (1)(a) Review by the Government on the working of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1976
- 7; (b) Annual Report of the Hindustan Petroleum Corporation
 Limited, Bombay, for the year 1976 along with the Audited Accounts and the comments of the Comptroller and Auditor General thercon

[Placed in Library. See No LT-973/77]

- (11)(a) Review by the Government on the working of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1974
- (b) Annual Report of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon
- (m)(a) Review by the Government on the working of the Bridge and Roof Company (India) Limited, Calcutta, for the period from 1st January, 1975 to 31st March, 1976
- (b) Annual Report of the Bridge and Roof Company (India) Limited, Calcutta, for the period from 1st January, 1975 to 31st March, 1976 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at items (2) (ii) and (iii) shows.

[Placed in Library. See N . LT-974/77]

PAPERS UNDER COMPANIES ACT AND A STATEMENT AND NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): I beg to lay on the Table—